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Title: Introduction of the Regulation of Factor (Assignment of Receivables) Bill, 2011.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA) : Madam, on behalf of Shri Pranab Mukherjee, I beg to move for leave to introduce a Bill to provide for and regulate assignment of receivables by making provision for registration thereof and rights and obligations of parties to contract for assignment of receivable and for matters connected therewith or incidental thereto.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for and regulate assignment of receivables by making provisions for registration thereof and rights and obligations of parties to contract for assignment of receivable and for matters connected therewith or incidental thereto."

*The motion was adopted*

SHRI NAMO NARAIN MEENA: Madam, I introduce the Bill.

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